

उन्हें अधिकतम यत्ना भत्ता और समयोपरि भत्ता दिया गया है जो इसी संस्था के अन्य चालकों को दिये गये यत्ना भत्ता और समयोपरि भत्ता की तुलना में अधिक है ;

(ग) गत पांच वर्षों के दौरान, वर्ष-वार, इस संस्था में 18 चालकों को अलग-अलग कुल कितना यत्ना भत्ता और समयोपरि भत्ता दिया गया ; और

(घ) क्या स्टाफ कार का दुरुपयोग करने वाले अधिकारियों के खिलाफ क्या कार्यवाही किये जान का प्रस्ताव है और कब तक ?

श्रम मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) (क), (ख) और (घ) : माइन्स रेस्क्यू स्टेशन कर्मचारी संघ ने केन्द्रीय कोयल, खान वचाव केन्द्र समिति के अध्यक्ष के विरुद्ध कुछ आरोप लगाए हैं जिनमें अन्य आरोपों के अलावा स्टाफ कार के दुरुपयोग, चालकों को यात्रा भत्ता और समयोपरि भत्ते का भुगतान, तथा लॉग बुक में झूठी प्रविष्टियां करने से सम्बन्धित आरोप भी सम्मिलित थे। इन आरोपों की जांच खान सुरक्षा महानिदेशालय के एक अधिकारी द्वारा की गई है। आरोप सिद्ध ही पाए गए हैं। चालकों को यात्रा भत्ते और समयोपरि भत्ते की अदायगी रेस्क्यू स्टेशन समिति नियमों के अनुसार की जा रही है।

(ग) सूचना एकत्र की जा रही और सदन की मेज पर रख दी जाएगी।

#### Location of Paradip Steel Plant

7667. SHRI ARJUN SETHI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether discussions have taken place between MECON's executives and senior officers of the Orissa Mining Corporation

for determining the location of the Paradip Steel Plant;

(b) whether the Gandhamardhan hills in the Keonjhar district of Orissa are being earmarked to be the captive iron ore mine for Paradip Steel Plant; and

(c) the details regarding the final decision whether the complex would be right on the shore or a little inland out of reach from the 'sand drift and tidal' waves common with recurrent cyclones?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) No, Sir.

(b) Iron ore requirements of the plant would be met from Gandhamardhan and Daitari deposits.

(c) The proposed steel plant will be located in Daitari region in Orissa State.

#### News Item captioned Nothing to Eat but Poisonous Weeds

7668. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item 'Nothing to eat but poisonous weeds' appearing in the *Indian Express* of 7 March, 1982 highlighting among other things the malnutrition and intake of poisonous weeds by 77.7 per cent of the Harijan and Tribal population and their continuously being bonded labour;

(b) if so, the reaction of Government thereto as also on the other hair-raising revelations; and

(c) the action taken with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c). The requisite information is being collected from the Government of Madhya Pradesh and will be laid on the Table of the House.